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NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1289/(MAH)/2017
CA No.

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 11.09.2017

NAME OF THE PARTIES: Lyril Agencies
V/s.
Laxmi Organic Industries Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
2	Vinayak Kumar for Applicant		Vinayak

CP 1289/ I&BP /NCLT/MB/MAH/2017

On looking at the notice sent to the Corporate Debtor, we have noticed that it was only sent on 9.9.2017, mentioning that this matter was posted for hearing on 11.9.2017, by seeing the time of sending notice to the Corporate Debtor, we doubt as to whether it has been received by the Corporate Debtor by this time or not.

Henceforth, this petitioner is hereby directed to send another notice to the Corporate Debtor, intimating next date of hearing at least 3-4 days before next date of hearing.

List this matter on 19.9.2017.

Sd/-
V. NALLASENAPATHY
Member (Technical)

Sd/-
B.S.V. PRAKASH KUMAR
Member (Judicial)